

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3629
ANSWERED ON:16.04.2010
AMENDMENT IN CITY PLANNING MODELS
Roy Shri Nripendra Nath

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Union Government has asked the State Governments to amend the existing city planning models and prepare master plan to address the needs of the slum dwellers;
- (b) if so, the details thereof; and
- (c) the action plan prepared by the State Government in this regard?

Answer

MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION(KUMARI SELJA)

(a) to (c): Under the guidelines for Slum Free City Planning, in the context of Rajiv Awas Yojana (RAY), State Governments have been advised to prepare State Slum-free Plan of Action in two parts. In Part-1, the State would need to survey and map all existing slums in selected cities proposed by the State for coverage under RAY. In Part-2, the Plan would need to assess the rate of growth of the city with a 20 year perspective, and based on the numbers, specify the actions proposed to be taken to obtain commensurate lands or virtual lands and promote the construction of affordable EWS houses so as to stay abreast of the demand. This part would also need to make necessary legislative and administrative changes to enable urban land expansion, and in town planning regulations to legislate reservations for EWS/LIG housing in all new developments.